

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 ON 26/9/2018
AM

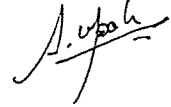
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

KRIPAKARAN. A

FOR CORPORATE DEBTOR



T.T. Ravi Chandran
M. Bhuvanesh

For petitioner



ORDER

Having both the parties reported that settlement has already arrived at, list this matter for reporting settlement on 11.10.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp